

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1834 OF 2018 IN IA NO. 1835 OF 2018
IN APPEAL NO. 77 OF 2018 & IA NO. 318 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Ms. Ritu Apurva

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Sandeep Rajpurohit for R-2

Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das for R-3

Mr. Yashwaswi Kant for R-4

Mr. Alok Shankar
Mr. Mahip Singh for R-5

ORDER

At the request of the learned counsel appearing for the Appellant to enable her to take necessary instructions in IA No. 1834 of 2018 and IA No. 1835 of 2018, list the matter on **21.12.2018.**

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member